Annexure - I

Dharitrimaa Urja Private Limited Under Liquidation Date of Order: 27.08.2024 (received on 03.09.2024)

List of Creditors: 23.11.2024
Amount of Amount of any mutual Amount of claim not Amount of Claims

S.No.	Name of Creditor	Details of Claims			Details of Claim admitted					Contingent Claim	dues, that may be set-off admitted		Under verification	Remarks, if any
		Date of reciept	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in					
1	Central Bank of India	25.09.2024	1674202577	1674202577	Unsecured	NA	NA	NA	31.88%	NA	NA	NA	NA	
2	State Bank of India	24.09.2024	897785672.9	897785672.9	Unsecured	NA	NA	NA	17.10%	NA	NA	NA	NA	
3	Union Bank of India	18.09.2024	283967374	283967374	Unsecured	NA	NA	NA	5.41%	NA	NA	NA	NA	Claim received after the due date i.e. 26.09.2024 of submitting the claim . So, we have admitted your CIRP
4	Bank of India	22.11.2024	1421718176	1212778629	Unsecured	NA	NA	NA	23.10%	NA	NA	20,89,39,546.86	NA	admission claim. Claim not submitted by the creditor, So, we have admitted
5	Bank of Baroda	NA	1182351278	1182351278	Unsecured	NA	NA	NA	22.52%	NA	NA	NA	NA	your CIRP admission claim.

TOTAL

5460025077 5251085530